

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 865-867/2023

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY APPELLANT(S)

VERSUS

JHAGALLEY & ORS.

RESPONDENT(S)

(IA No. 126086/2025 - APPLICATION FOR CONDONATION OF DELAY IN FILING APPLICATION FOR SUBSTITUTED SERVICE, IA No. 241987/2024 - SUBSTITUTED SERVICE)

Date : 28-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K. VINOD CHANDRAN
[IN CHAMBER]

For Appellant(s) : Mr. Shaurya Sahay , AOR

For Respondent(s) :

UPON hearing the counsel, the Court made the following
O R D E R

IA No. 126086/2025:

1. Delay in filing the affidavit of proof of substituted service via newspaper publication is condoned.
2. Application stands allowed.

(POOJA SHARMA)
COURT MASTER (SH)

(RAVINDER KUMAR)
COURT MASTER (NSH)